GOVERNMENT LAND IN OCCUPATION OF BIG INDUSTRIAL HOUSES

1696. SHRI SANAT KUMAR RAHA. Will the Minister of AGRICULTURE be pleased to state how many big industrial houses in the country have been possessing Government land for agricultural production and total acreage of those lands?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): Information is being collected from the State Governments and will be placed on the Table of Sabha.

DISTRIBUTION OF FERTILIZER

1697 SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE be pleased to state:

- (a) the basic of distribution of fertiliser in different States; and
- (b) the allotment of fertiliser for States in 1970-71, 1971-72 and 1972-73?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) Fertilisers are distributed to different States on the basis of their requirements, which are assessed at the Zonal Conferences held biannually, once before the Kharif season and again before the Rabi season. proportion of requirements to be met by the supplies from the domestic manufacturers is also assessed, while the residual requirements are met by allotments from the Central Fertilisers Pool. These allotments made every quarter, are however adjusted with reference to the actual performance of supply of the manufacturers and urgency of supply to the respective States, and the availability of fertilisers from im-As regards the supply of fertilisers from the domestic manufacturers, Orders under the EC. Act are being promulgated every two months, since June, 1972, making it legally obligatory for the manufacturers to supply fertilisers to different States, as per their commitments in the Zonal Con ferences.

(b) The allotments of Pool fertilisers made to the States during the years 1970-

71, 1971-72 and 1972-73 (April-December, 1972) is as mentioned below:—

(Figures in tonnes)

	N	P
(i) 1970—71 (ii) 1971—72 (iii) 1972—73 (First 9 months.)	619369 707248 660942	93772 198226 12 6973

I NANCIAL ASSISTANCE UNDER AGRICULTURE
PRODUCTION PROGRAMME

1608. SHRI I. K. KALANIA: Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of special allocations of financial assistance to State Governments to take up quick-maturing minor irrigation for Rabi and Summer crops under agricultural production programme; and
- (b) what was the State-wise utilisation uptil now?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) The Government of India have, so far, accorded administrative approval to State Governments for a total loan asistance of Rs. 147.29 croies for quick-maturing minor irrigation programmes which could be completed by the 31st March, 1973 and benefit the Rabi and Summer crops. Against this, Rs. 57.07 crores have already been released to the State Governments.

(h) Complete data on utilisation of amounts has not vet been reported by State Governments.

RISTRICTIONS ON MOVEMENT OF COARSE FOODGRAINS

1699 SHRI I. K. KALANIA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the States of Haryana, Punjab and Uttar Pradesh have restricted the movement out of their States of coarse foodgrains;
- (b) if the reply to part (a) be in affirmative, what is the policy of Central Government in that regard; and